

OFFICE OF THE DISTRICT & SESSIONS JUDGE, BIKANER

:: ORDER ::

S.No. Estt/2021/ 131

Dated : 31, March, 2021

On Account of administrative exigency following transfer/posting orders are being issued with immediate effect :-

I.

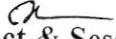
Sh. Dinesh Kumar Meena, Clerk Grade-II, POCSO Court, Bikaner is transferred and posted as Clerk Grade-II, District & Sessions Court, Bikaner on vacant post.

II.

Sh. Tarachand Khati, Clerk Grade-II, Addl. Civil Judge & Judicial Magistrate No.3, Bikaner is directed to perform his duties in the court Principal, Juvenile Justice Board, Bikaner under work management, till further order.

Note:-

1. The above mentioned employees are directed to handover the charge of his present post and join his new assignment within 3 days from the date of order positively.
2. Presiding officers of concerned court are directed to ensure compliance of the order and also to send compliance report to this office.


**District & Sessions Judge,
Bikaner**

S.No. 1958

Dated : 31/3/2021

Copy forwarded to the following for information and necessary action :-

1. Spl. Judge (POCSO), Bikaner
2. Principal, Juvenile Justice Board, Bikaner
3. Addl. Civil Judge & Judicial Magistrate No.3, Bikaner
4. Officer Incharge, Account Section, District Court, Bikaner
5. System Officer with the direction to e-mail concerns & upload on District Court Website.
6. Sarva Sh. Dinesh Kumar Meena/ Sh. Tarachand Khati
7. Guard File


**District & Sessions Judge,
Bikaner**